

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/82(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rheoplast Technology Private Limited
V/s
Sadbhav Engineering Limited

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Siddhima Kotak, Adv. a.w Mr. Ankit Ujjwal, Adv.
For the Respondent : Mr. Ravi Pahwa, Adv.

ORDER

Heard Ld. Counsels for the applicant and respondent.

Both sides have filed written submissions.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)